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SLP(C)No. 9342 OF 2003  
ITEM No.39

Court No. 4

SECTION XIA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.9342/2003

(From the judgement and order dated 18/01/2002 in WA 1220/00  
of The HIGH COURT OF KERALA AT ERNAKULAM)

SECRETARY, G.C.D.A.

Petitioner (s)

VERSUS

PRAKRITHI NIRMAN PVT. LTD. & ANR.

Respondent (s)

( With Appln(s). for c/delay in filing SLP )  
( With Office Report )

Date : 22/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. C.S. Vaidyanathan, Sr.Adv.  
Mr. Sudarsh Menon,Adv.

For Respondent (s)Mr. T.V. Ratnam,Adv.  
Mr. K. Subba Rao,Adv.

Mr. C.S. Vaidyanathan, Sr.Adv.  
Mr. Sudarsh Menon,Adv.

UPON hearing counsel the Court made the following  
O R D E R

At request, the matter is adjourned.

Call after summer vacation.

(Neena Verma) (Janki Bhatia)  
Court Master

Court Master